confirmed reports  $i_n$  July/Acgust, 1979 that there was heavy buying of Indian currency in Dubai for onward despatch to Switzerland and that there was a sudden inflow of ladian currency to Zurich from the Gulf countries. This intelligence, however, could not be confirmed.

(c) The official rate of exchange of Indian rupee was around Rs. 8.11 per dollar during the months of November-December, 1979. There is no reliable data to know the unofficial (Hawala) rate of exchange.]

## Functioning of Super Bazar

1318 SHRI MURLIDHAR CHANDRAKANT BHANDARE: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) whether Government are aware that Super Bazar has failed in holding the price line in Delhi; and if so, what remedial action has been taken and with what results;

(b) whether it is a fact that vested interests are working in the purchase of commodities sold in the Super Bazars;

(c) what steps have been taken to check the pilferage in these Super Bazars and supply of materials without cash memos particularly in small branches of Super Bazars; and

(d) whether any Enquiry Committee has been set up, for going into the causes of heavy losses incurred by the Super Bazars, and if so whether it has submitted its report and the follow-up action taken thereon?

THE MINISTER OF CIVIL SUP-PLIES (SHRI VIDYA CHARAN SHUKLA): (a) The main role of Super Bazar, Delhi, is to have a moderating influence on the prices of commodities charged by the private trade and to ensure supply of quality goods. Super Bazar, Delhi has not failed to discharge these functions.

(b) No, Sir.

(c) A Management Control System has been introduced in Super Bazar, Delhi to check pilferage, including sale without cash memos.

(d) Super Bazar, Delhi has been working on profits since 1972-73. Hence, the question of appointment of an enquiry committee did not arise.

## Utilisation of services of student community and voluntary/social agencies for weeding out corruption

1319. SHRI MURLIDHAR CHANDRAKANT BHANDARE: Will the Minister of CIVIL SUPPLIES be pleased to state:

4

4

(a) whether there is any proposal under Government's consideration to harness the services of student community and voluntary/social agencies for weeding out corruption in the cities where Public Distribution System exists and particularly in centrally Administered Areas; and

(b) if so, what, are the details thereof?

THE MINISTER OF CIVIL SUP-PLIES (SHRI VIDYA CHARAN SHUKLA): (a) No, Sir.

(b) Does not arise.

## Electric arc furnaces

1320. SHRI KALP NATH RAI: Will the Minister of STEEL AND MINES be pleased to state:

(a) the number of electric arc furnaces in the country, together with their installed and operating capacity;

(b) the production of saleable mild steel, alloy steel and alloy steel castings of the arc furnaces during 1377-78, 1978-79 and 1979-80; and

(c) their projected output during 1980-81?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHR1 PRANAB MUKHERJEE): (a) At pre-